

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/190 & 191/2017
IN
PETITION NUMBER : TCP/209/2016
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others
NAME OF THE RESPONDENT(S) : M/s Shanti Enterprises Electricals Private Limited & 5 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

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|---|---------------------------|-------|
| 1. Dominic S. David For P. G. Vidhanam | Counsel for R1 | ASD |
| P. H. Arvinth Pandian Sr Advocate Mr. Sricharan Sai Vihari | Counsel for Petitioner | Civil |

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|--------------|-------------|----------|
| RMD Muthilan | Counsel for | Muthilan |
| Vishnu Mohan | R2 - R4 | |
| RMD Muthilan | | |

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 30.11.2017.

-Sd/-
S Vijayaraghavan
Member (Technical)

-Sd/-
K Anantha Padmanabha Swamy
Member (Judicial)